

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
STARRED QUESTION NO. 193
TO BE ANSWERED ON 14TH MARCH, 2023

CREATION OF FODDER FARMER PRODUCER ORGANISATIONS

*193. SHRIMATI APARAJITA SARANGI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether the Government has initiated plans to create fodder Farmer Producer Organisations (FPOs) to alleviate hardships faced by rural households due to high prices of dry fodder;
- (b) whether the Government proposes to increase spending in the Union Budget towards fodder development and if so, the details thereof;
- (c) the details of targets and deadlines to set up FPOs in the country, State-wise;
- (d) the details of funds sanctioned towards formation and promotion of FPOs, State-wise; and
- (e) the details of other policy measures being taken by the Government to reduce the feed and fodder deficit in the country?

ANSWER

**THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI PARSHOTTAM RUPALA)**

- (a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.193 FOR ANSWER ON 14.3.2023 BY SHRIMATI APARAJITA SARANGI REGARDING CREATION OF FODDER FARMER PRODUCER ORGANISATIONS.

(a) Yes Sir. The Union Government is also implementing the Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organisations (FPOs)”. Department of Agriculture & Farmers Welfare (DA&FW) had designated National Dairy Development Board (NDDB) as implementing agency to form and promote 100 FPOs, primarily fodder centric FPOs during 2022-23.

(b) Union Government is implementing Centrally Sponsored Scheme National Livestock Mission in the country since 2021-22 with an outlay of Rs.2300 crores which includes the Sub Mission on Feed and Fodder Development. The scheme is demand driven.

(c) & (d) Union Government is implementing the Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)” to form and promote 10,000 new FPOs by 2027-28. The scheme has a total budgetary outlay of Rs.6865 crores. Formation & Promotion of 10,000 Farmer Producer Organizations (FPOs) scheme is a Central Sector Scheme; hence no State and Union territory-wise allocations were made. Under the scheme, an amount of Rs. 792.058 Cr. has been transferred to various Implementing Agencies to form and promote FPOs. Out of the 100 FPOs allotted to NDDB, 94 FPOs have been allocated to 61 Cluster Based Business Organisations (CBBOs) in 19 states. A total of 30 CBBOs have initiated the process of farmer mobilization, identification of promoters and finalization of documents required for registration. As per the scheme guidelines, for formation and incubation, the CBBO will be provided a maximum Rs 25.00 Lakh (over a five-year period) per FPO formed. Additionally, FPO will be provided financial assistance upto Rs 18.00 Lakh for a period of three years. It is expected that all the 100 Fodder Plus FPOs will be registered during 2023-24. Details of Fodder Plus FPOs allocated to different States are given in annexure.

(e) Central Government is implementing Centrally Sponsored Scheme National Livestock Mission with a Sub Mission on Feed and Fodder Development in the country since year 2021-22 wherein financial assistance is provided for seed production of high yielding fodder varieties promoting fodder crop as a cash crop and thereby diversifying more area under the fodder crops. Also, Entrepreneurial activities are supported for feed and fodder under the National Livestock Mission wherein incentivization is provided for the value addition such as Hay/Silage/Total Mixed Ration (TMR)/ Fodder Block and storage of fodder by providing 50% percent capital subsidy up to Rs.50 lakhs towards project cost to the beneficiary. In addition, Union Government is also implementing Central Sector Scheme Animal Husbandry Infrastructure Development Fund since year 2020-21 for incentivizing investments for establishment of animal feed manufacturing units including establishment of Animal Feed Testing Laboratories so as to ensure production of quality feed. Farmers Producers Organizations (FPOs) are also an eligible entity under Animal Husbandry Infrastructure Development Fund (AHIDF). In addition, Indian Grassland and Fodder Research Institute (IGFRI- ICAR) has prepared Fodder Development Plan for 25 States to enhance the feed and fodder availability in the respective States based on their cropping pattern and livestock species. States have been instructed to implement these Fodder development plans in their respective areas.

Annexure in reference to Reply to part (c) of the Lok Sabha Starred Question No.193 due for 14.03.2023

State wise allotment of Fodder Plus FPOs

Sr. No.	Name of State	No. of Fodder Plus FPOs allotted
1	Andhra Pradesh	4
2	Bihar	9
3	Goa	1
4	Gujarat	16
5	Haryana	3
6	Jharkhand	2
7	Karnataka	11
8	Kerala	9
9	Madhya Pradesh	4
10	Maharashtra	6
11	Meghalaya	1
12	Mizoram	1
13	Punjab	6
14	Rajasthan	8
15	Sikkim	2
16	Tamil Nadu	1
17	Uttar Pradesh	3
18	Uttarakhand	3
19	West Bengal	4
	Total	94